

STATEMENT

Tribal welfare schemes taken up in Rajasthan by this Ministry and the funds released for this purpose during 1992-93, 93-94, 94-95, 95-96 are as follows :

Special Central Assistance; grants under the first proviso to Article 275 (1) of Constitution; grants for construction of Girls and Boys Hostels for Tribal students; grants for construction of educational complex for tribal girls in low literacy pockets; grants for construction of Ashram Schools, grants for running vocational training centres; grants for State Tribal Development Cooperative Corporation for taking up minor forest produce operations; grants to voluntary organisations and grants to Tribal Research Institutes.

Funds released during the last three years and current year (so far) are as follows :

(Rs. in lakh)

	1992-93	1993-94	1994-95	1995-96
Special Central Assistance	1679.46	2664.68	2202.79	1215.98
Grant under first proviso to Article 275 (1) of the Constitution	307.64	576.75	600.00	300.00
Girls Hostels	24.50 (2 hostels)	12.25 (1 hostel)	—	—
Boys Hostels	10.11 (3 hostels)	36.75 (3 hostels)	—	—
Ashram Schools	—	—	24.50 (2 Schools)*	—
Educational Complex in low literacy pockets for ST girls	—	16.16 (4 com.)	48.19 (11 com**)	5.90 (1 com)
Vocational Training in Tribal areas	—	44.34 (3 centres)	—	—
Grant-in-aid States TDCCs	30.00	61.4	30.00	—
Grant-in-aid to Voluntary Organisations	10.91 (2 Orgns @)	10.49 (1 Orgn @)	11.37	—
Research & Training	4.58	5.57	6.14	1.14

* One each in Dungerpur and Udaipur districts.

** Four in Udaipur and one in Banswada districts.

@ One in Jaipur district.

[English]

Note Racket

3085. SHRI PRABHU DAYAL KATHERIA :
SHRI PANKAJ CHOWDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Cheh Noton Ke Sat

Note Banane Ka Dhandha" appearing in the 'Navbharat Times' dated June 29, 1995;

(b) if so, the facts thereof;

(c) the number of persons arrested and the actions taken against them; and

(d) the remedial measures taken/proposed by the Government to check the recurrence of such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) Yes, Sir.

(b) to (d) No case has been registered in 1994 or till July 15, 1995 with the Delhi Police regarding the activity

described in the newspaper write-up. However the police field staff has been briefed to be vigilant.

Necessary action has been initiated to investigate any connection between the details given in the newsreport and the cases of counterfeit currency notes reported and under investigation.

National Development Council Recommendations

3086. DR. LAXMINARAYAN PANDEYA :
MAJ. GEN. (RETD.) BHUWAN CHANDRA
KHANDURI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government have implemented the various recommendations of the National Development Council made during the last three years;

(b) if so, the details thereof;

(c) whether some of the recommendations are yet to be implemented;

(d) if so, the details thereof; and

(e) the reasons for their non-implementation?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) to (e) Two meetings of the National Development Council were held on 5th April, 1993 and 18th September, 1993 during the last three years to mainly consider the reports of the NDC Committees on Austerity, Employment, Population, Literacy and Micro-level Planning and Involvement of People at Grass-root level. The NDC generally endorsed the recommendations of the above mentioned Committees.

The recommendations of the NDC committees as endorsed by NDC relate to very wide range of sectors involving large number of measures and are under different stages of action/implementation by the concerned Central Ministries/Departments and various States/UTs Government.

Allocation of Natural Gas

3087. SHRI JASWANT SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government of Rajasthan has submitted any proposal to the Union Government regarding allocation of natural gas from Hazirabad, Bijapur and Jagdishpur (H.B.J.) pipeline for different industrial projects in the State;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) The Government of Rajasthan have asked for an allocation of 20 MMSCMD for power generation, fertiliser and methanol projects, LPG extraction, Petrochemical projects and ceramic industries.

(c) The gas projects to be available along the HBJ pipeline is fully allocated and it is not feasible to consider additional allocation of gas at present.

Mega Public Sector Undertaking Projects

3088. SHRI M.V.V.S MURTHY :
SHRI D. VENKATESWARA RAO :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether 60% of mega public sector projects are running behind schedule;

(b) if so, the details thereof;

(c) whether their costs have been escalated by more than 35%;

(d) if so, the reasons thereof; and

(e) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) Yes, Sir.

(b) 22 projects out of 33 mega projects costing Rs. 1000 crores and above are running behind schedule.

(c) The cost of 22 delayed projects have escalated from their latest approved cost of Rs. 34035.35 crores to Rs. 52502.02 crores i.e. by 54.25 percent.

(d) The main reasons for increase in costs of these delayed projects include, increase in excise and customs duties, sales tax, variation in foreign exchange rates, higher cost of environmental safeguards and rehabilitation measures, change in scope of projects and general price rise during implementation period. The impact of cost escalation during implementation is felt more in case of delayed projects.

(e) Since the delay in projects is one of the main reasons for higher cost escalation, the emphasis is on avoiding time overruns in projects. The action taken or proposed to be taken by the Government to control the time overruns in projects in general is given in the enclosed Statement.